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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/20,21,22,23/ (IB)/2017
NAME OF THE PETITIONER(S) : HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : SBQ STEELS LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	N. SIVABALAN For S. Cethuramun -	For Petitioner	N. S. Sivalan
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Raman Rameshwar
for
S.R. Rameshwar

~~N. S. Sivalan~~
Counsel for
Respondent

N. S. Sivalan

ORDER

Counsel representing both the parties present. For hearing submissions of both the sides, put up on 30.08.2017 at 10.30 A.M.

sd /
(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)